

**Modernisation of Tirupati airport**

992. SHRI V. VIJAYASAI REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the modernisation work of Tirupati airport has commenced;
- (b) what was the estimated cost of the project when it was conceived and whether there is any cost overrun;
- (c) if so, the details thereof;
- (d) the details of works that have been undertaken in Tirupati airport;
- (e) whether the works are going to be completed in February, 2020 as scheduled; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (c) Airports Authority of India (AAI) commenced the work for development of New Integrated Terminal Building at Tirupati Airport in June, 2011 at an estimated cost of ₹ 174 crore. Construction of New Integrated Terminal Building was completed in December, 2015 at an actual cost of ₹181.35 crore. The expenditure was within permissible limit of deviation *i.e.* 10%.

(d) to (f) AAI has undertaken the work of extension and strengthening of the existing runway, apron and provision of Runway End Safety Area (RESA) and associated works for Code-E Type of Aircrafts (widebody) at Tirupati Airport at an estimated cost of ₹177 crore with Probable Date of Completion in June, 2021. The work got delayed due to handing over of balance 30.88 acres of land by the Government of Andhra Pradesh to AAI for extension of runway and delay in diversion of High Tension Electric line by the State Government in the runway approach funnel.

**Strengthening of internal security**

993. DR. AMEE YAJNIK:  
DR. L. HANUMANTHAIAH:  
SHRI RAJMANI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken note of increase in internal security challenges in the country during recent months;

(b) if so, the details thereof and the reaction of Government thereto;

(c) whether Government has any proposal to further strengthen the Central Armed Police Forces to meet these challenges; and

(d) if so, the details thereof along with the comprehensive measures being taken to strengthen the internal security of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) The internal security situation in the country is reviewed on a regular basis by Government and appropriate measures are taken to strengthen security and address security issues. Close and effective coordination is maintained amongst security and intelligence agencies at the Centre and in the States/UTs to meet security challenges.

Further, the Multi Agency Centre (MAC) has been strengthened and re-organised to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other Agencies and State Governments.

As part of the security strengthening measures, Government has sanctioned and raised 47 new Battalions of Central Armed Police Forces (CAPFs) during the period 2014-19, taking the Battalion strength of CAPFs to 634. Further, Government has established five regional hubs of National Security Guard (NSG) at Chennai, Hyderabad, Kolkata, Mumbai and Gandhinagar.

In order to equip the security forces with modern facilities, Government is implementing the 'Modernisation of Police Forces' Scheme. State-wise details of funds allocated and released under the scheme for the period 2016-19 are given in the Statement.

**Statement**

*State-wise details of funds allocated and released under the sub-scheme of 'Assistance to States for Modernisation of Police' (erstwhile Modernisation of Police Forces Scheme) during each of the last three years*

(₹ in crore)

Sl. No.	State	2016-17		2017-18		2018-19	
		Allocation	Released	Allocation	Released	Allocation	Released
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	22.68	41.1	29.87	31.62	26.48	50.8086
2.	Arunachal Pradesh	3.64	2.69	4.79	3.42	4.25	1.034
3.	Assam	24.47	4.68	32.23	5.48	28.57	5.6722
4.	Bihar	25.62	19.15	33.73	5.73	29.90	13.1778
5.	Chhattisgarh	9.01	1.73	11.87	2.02	10.52	8.5634
6.	Goa	0.95	0.18	1.25	0.21	1.11	0.21
7.	Gujarat	23.72	43.22	31.24	33.05	27.69	52.623
8.	Haryana	10.64	19.29	14.01	14.04	12.43	12.947
9.	Himachal Pradesh	4.88	5.58	4.28	4.09	3.79	3.3516
10.	Jammu and Kashmir	37.00	34.54	48.73	48.00	43.19	32.685
11.	Jharkhand	8.54	1.64	11.24	1.91	9.97	9.9142

1	2	3	4	5	6	7	8
12.	Karnataka	35.58	72.04	46.85	17.12	41.53	11.39
13.	Kerala	14.94	11.09	19.68	16.12	17.44	17.784
14.	Madhya Pradesh	25.14	21.86	33.11	30.47	29.34	37.968
15.	Maharashtra	43.69	12.8	57.54	9.78	51.00	9.579
16.	Manipur	8.85	8.37	11.66	1.98	10.34	5.994
17.	Meghalaya	3.48	0.67	4.58	2.60	4.07	3.6628
18.	Mizoram	4.43	8.12	5.83	6.17	5.16	8.377
19.	Nagaland	9.96	18.05	13.12	13.88	11.63	18.876
20.	Odisha	14.47	26.22	19.05	19.87	16.89	35.099
21.	Punjab	15.23	27.6	20.05	20.07	17.77	36.515
22.	Rajasthan	28.99	34.54	38.17	40.38	33.83	62.592
23.	Sikkim	1.64	1.96	2.17	2.39	1.92	0.362
24.	Tamil Nadu	32.31	89.24	42.54	15.54	37.70	68.868
25.	Tripura	7.28	1.4	9.58	1.63	8.49	7.078
26.	Telangana	16.22	29.4	21.35	22.60	18.93	64.168
27.	Uttar Pradesh	58.59	35.8	77.16	28.20	68.39	118.671

164 *Written Answers to* [RAJYA SABHA] *Unstarred Questions*

28.	Uttarakhand	4.68	8.53	4.11	4.35	3.64	13.601
29.	West Bengal	26.80	12.31	35.3	48.94	31.28	46.9332
	Total	523.43	593.80	685.09	451.66	607.25	758.5048
	Contingency Reserve ^	29.75	38.45			38.45	
	Mega City Policing ^	41.82	45.00			45.00	
	PMU**, etc.		0.22	0.45	0.09	1.40	1.2416
	Incentives for Police Reform ^					76.90	
	Separate Project*						9.08
	GRAND/TOTAL	595.00	594.02	769.00	451.75	769.00	768.8264
				(RE 452.10)			

\* Greyhounds Training Centre in Andhra Pradesh.

\*\*Programme Management Unit.

^ Release of these funds shown against relevant States.

*Note:* The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry, etc. to the States. Releases have varied *vis-a-vis* allocations. Where release is less than allocation, the same is on account of non-submission of Utilisation Certificates (UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.